# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 2384 TO BE ANSWERED ON 04.08.2025

#### REGISTRATION AND COMPENSATION UNDER e-SHRAM PORTAL

#### 2384. SHRI VARUN CHAUDHRY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of the number of labourers registered under e-shram portal during the last three years and the current year, year and State/UT-wise;(b) the details of the number of compensation cases registered and settled during the last three years and the current year, year and State-wise; and(c) the details of the amount of compensation disbursed during the last three years and the current year, year-wise?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 29<sup>th</sup> July 2025, over 30.97 crore unorganised workers have already registered on eShram portal.

State-wise and year-wise details of unorganised workers registered on eShram portal during the last three years including current year is at annexure-I.

(b) & (c): The guidelines to process accidental death/ disability claims on eShram through ex-gratia, in line with Pradhan Mantri Suraksha Bima Yojana (PMSBY), were issued on 24.08.2023. As per the guidelines, unorganised workers registered on eShram between the period from 26.08.2021 and 31.03.2022 and those who met with an accident during the aforesaid period shall be entitled for Rupees Two lakh in case of accidental death or total irrecoverable disability and Rupees One lakh in case of partial irrecoverable disability.

State-wise and year-wise details of ex-gratia benefit under eShram during the last three years including current year is at annexure-II.

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### Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.2384 for 04.08.2025 regarding "Registration and Compensation under e-Shram Portal"

State-wise and Year-wise details of unorganised worker registered under eShram portal during the last three years including current year as on 29.07.2025:

S.No	State/UT	2022	2023	2024	2025
	ANDAMAN AND				
	NICOBAR				
1	ISLANDS	10,926	2,186	1,870	2,010
	ANDHRA				
2	PRADESH	53,35,622	1,70,074	92,328	4,68,400
	ARUNACHAL				
3	PRADESH	95,410	5,305	54,604	9,955
4	ASSAM	19,98,205	2,22,198	4,67,467	1,26,992
5	BIHAR	1,26,20,753	3,98,940	6,80,287	4,04,206
6	CHANDIGARH	71,010	3,442	7,714	2,871
7	CHHATTISGARH	27,53,607	1,40,097	1,51,333	67,445
8	DELHI	15,42,248	80,270	1,52,706	90,014
9	GOA	42,012	14,491	9,851	6,844
10	GUJARAT	57,76,917	23,96,258	3,94,476	2,74,747
11	HARYANA	25,71,540	46,464	68,543	44,768
10	HIMACHAL	11 10 010	20.012	22 470	10.202
12	PRADESH	11,19,018	28,813	32,479	19,282
1.2	JAMMU AND	15 20 214	72 102	1 22 102	47 771
13	KASHMIR	15,30,314	73,193	1,22,193	47,771
14 15	JHARKHAND	25,36,459	1,59,991	3,28,091	83,209
16	KARNATAKA KERALA	49,80,082	5,63,811 37,443	25,81,511 69,908	4,23,963
17	LADAKH	11,23,035 23,368	3,334	1,734	54,912 1,220
18	LAKSHADWEEP	2,263	102	303	35
10	MADHYA	2,203	102	303	33
19	PRADESH	1,22,08,686	5,74,658	10,82,737	4,29,377
20	MAHARASHTRA	96,81,137	6,68,817	33,13,422	4,78,299
21	MANIPUR	66,512	24,830	23,764	10,653
22	MEGHALAYA	1,63,825	25,859	16,798	25,901
23	MIZORAM	49,772	5,072	1,830	7,260
24	NAGALAND	34,224	2,542	10,863	6,667
25	ODISHA	6,09,564	48,014	1,79,804	54,722
26	PUDUCHERRY	71,787	7,081	6,408	5,073
27	PUNJAB	8,01,714	83,664	1,97,814	84,410
28	RAJASTHAN	89,69,134	6,33,121	9,42,996	5,56,125
29	SIKKIM	18,390	13,626	5,448	6,525
30	TAMIL NADU	37,71,438	2,39,373	3,69,465	3,86,955
31	TELANGANA	21,45,618	2,73,329	1,55,069	83,180
32	THE DADRA AND				
	NAGAR HAVELI				
	AND DAMAN AND				
	DIU	34,566	723	1,017	967
33	TRIPURA	1,40,523	20,031	22,451	10,174
34	UTTAR PRADESH	2,00,26,516	2,75,511	5,13,367	2,18,238
35	UTTARAKHAND	20,56,409	32,492	52,103	27,162
36	WEST BENGAL	23,18,784	4,34,537	2,34,555	69,621

Annexure referred to in reply to Part (b) & (c) of the Lok Sabha Unstarred Question No.2384 for 04.08.2025 regarding "Registration and Compensation under e-Shram Portal".

State-wise and Year-wise details of ex-gratia benefit under eShram during the last three years including current year as on 29.07.2025:

S.		2023		2024		2025		Total	
No.	State	Approved	Settled	Approved	Settled	Approved	Settled	Approved	Settled
1	Andhra Pradesh	55	49	96	94	4	2	155	145
2	Assam					2		2	0
3	Bihar	1	1	5	5	1		7	6
4	Chandigarh					1		1	0
5	Chhattisgarh			21	20			21	20
6	Gujarat	17	17	58	54	4	3	79	74
7	Haryana	1	1	16	16	3	1	20	18
8	Himachal Pradesh			4	4	2		6	4
9	Jammu and Kashmir			3		1	1	4	1
10	Jharkhand	27	24	62	57	1	1	90	82
11	Karnataka	19	18	12	12			31	30
12	Kerala			22	20	1		23	20
13	Madhya Pradesh			11	11	1	1	12	12
14	Maharashtra			2	2	5	2	7	4
15	Odisha					3		3	0
16	Punjab					7		7	0
17	Rajasthan			17	15	10	1	27	16
18	Tamil Nadu			13	13	7	5	20	18
19	Telangana			24	18	2	2	26	20
20	Tripura			5	5			5	5
21	Uttar Pradesh			165	149	40	13	205	162
22	Uttarakhand			8	5	3	3	11	8
	Grand Total	120	110	544	500	98	35	762	645

<sup>\*</sup>ex-gratia claims received from States/ UTs.

Year-wise details of amount released under ex-gratia benefit in eShram as on 29.07.2025.

Financial Year	Amount (In Crore)
2023-24	6.79
2024-25	5.20
2025-26	2.46

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